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Governments on specific request including the Composite Rapid Action Force which has been created specially to deal with communal situation and providing assistance in the modernization of the State Police Forces. In addition, the Union Government sends advisories and guidelines in this regard from time to time. Detailed guidelines to promote communal harmony in the country have been issued to all the States/Union Territories.

(c) As on 1-7-2002 there were 13179 inmates in 10 Relief Camps in the State.

### Negotiations with Naga Insurgent Groups

119. DR MANMOHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress made in negotiations with Naga insurgent groups;

(b) whether there is any proposal to shift the centre of negotiations of India; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI): (a) The Government of India entered into cease-fire agreement with NSCN(IM) initially for a period of 3 months only with effect from 1 st August, 1997. It has now been operative for the last five years and has brought about a degree of peace in Nagaland and in the adjoining areas. A number of Peace Rallies in Nagaland have shown that the people are in favour of Peace-talks. The Talks have helped both parties in understanding and appreciating each other's point of view. Further Talks are on for a negotiated settlement.

(b) and (c) During the visit of Prime Minister to Japan in December, 2001 when the NSCN(IM) leaders called on him, it was suggested to them that further talks should be held in India. They responded positively.

### Rehabilitation of displaced persons from J and K

120. SHRILAJPATRAI:

SHRI SURESH BHARDWAJ: Will the Minister of HOME

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(a) what is the total number of persons displaced from Gore especially from Kashmir alley since terrorist activities by local militants and *foT&gnjehadis* have started; and

(b) whether such displaced persons have been rehabilitated properly or some of them are yet putting up in camps, if so, the names of the camps and number of families putting up in each camp ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) As per information available, a total of 56246 families have been displaced from Kashmir Valley due to terrorist violence of these 34305 families are staying in Jammu, 193 38 families in Delhi and 2603 families in other States/Union Territories.

(b) Though Government of J&K has formulated an Action Plan for the Return and Rehabilitation of the Kashmiri Migrants, the implementation of the same would depend upon the creation of conditions reasonably conducive to the return of the migrants. While majority of the migrants are living under their own arrangements with friends, relatives, etc. and in hired accommodation, 4778 families in Jammu and 238 families in Delhi are staying in relief camps. A list of the relief camps in Jammu and Delhi along with the number of families staying in the camps is annexed as Statement.

### Statement

#### LIST OF KASHMIRI MIGRANT CAMPS

S.No. Name of the camp	No. of migrant families
1 2	3
1. Banal Ballian (Udhampur)	385
2. Jheri(GolePully)	265
3. Mishriwalla	681
4. Muthi-I	490
5. Muthi-n	486
6. Purkhoo-I	404
7. Purkhoo-II	250
8. Purkhoo-UI	916
9. Nagrota-I	402

## Jammu (4778 families)

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1	2	3	
10.	Nagrota-U	298	
11. 12.	Nagrota-Ul	97	
12,	Kathua (SIDCO Complex)	104	
	TOTAL	4778	

# Delhi (238 families)

HauzRani

- BapuDham
- NewMotiNagar
- •s PalikaDham
- BaljeetNagar
- Mangolpuri (D-Block)
- Mangolpuri (N-Block)
- Sultanpuri
- Begampur
- South Extension Part-II
- Krishna Market
- Krishna Colony
- NandNagri
- Aliganj

# Call Girls Rackets involving Women from Russia and CIS Countries

121. SHRIRAJUPARMAR:

## SHRIBHAG ATRAM MANHAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news item "Call girls coming easily from Russia" appearing in the 'Times of India', New Delhi on 24th June, 2002;

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